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BEFORE THE CENTRAL ADMINISTRATIVE TRIBUNAL
NEW BOMBAY BENCH, NEW BOMBAY.

Original Application No.639/89.

Shri Ashok T.Kadu.

... Applicant

V/s.

Director General,
Department of Posts,
Ministry of Communication,
New Delhi.

... Respondent.

Coram: Hon'ble Member(J), Shri M.B.Mujumdar,
Hon'ble Member(A), Shri M.Y.Priolkar.

Appearances:

Mr.D.V.Gangal, advocate
for the applicant and
Mr.R.H.Kirode, Asstt.
Superintendent of Post
Office for the respondents.

Oral Judgment:

(Per Shri M.B.Mujumdar, Member(J)) Dated: 23.1.1990

The applicant is working as Postal Assistant at the Paratwada Post Office, Amaravati District. He had appeared for the examination of Inspector of Post Offices held in September, 1988. He has filed this application under section 19 of the Administrative Tribunals Act, 1985 praying that his answer books of Paper No.III and IV be revalued by this Tribunal itself and on that basis he should be declared as successful.

2. When the application came before us on 21.11.1989 Mr.Gangal, learned advocate for the applicant stated on instructions from the applicant that the applicant does not want his answer books to be revalued, but he wants that the total of the marks in the answer books should be ascertained by this Tribunal.

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3. On our directions Mr.R.H.Kirode, Asstt. Superintendent of Post Offices has brought the answer books of the applicant on Papers III and IV. We have gone through the marks given in the answer books. We find that each answer is given some marks and the total of the marks is correct. Hence we reject the application summarily under section 19 of the Administrative Tribunals Act, 1985, with no order as to costs.


(M.Y. PRIOLKAR)
MEMBER (A)


(M.B. MUJUMDAR)
MEMBER (J).

Decided on 23.1.90.
Send to parties on
31.1.90.


D. K. Patel